

[Print](#)**Defective Case Register from 2026-02-03 to 2026-02-03**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/4179/2026	SIVA SANKAR CHAINI	2026-02-03	17-REFERENCE CERTIFICATE NOT FURNISHED.
2	D-WP(C)/4503/2026	GOPINATH MISHRA	2026-02-03	1. RSD order dated not correctly furnished Sl. nos. 10, 11 in Index, Date chart, 1st line of page no.4 and para no.4.
3	D-CRLMC/3362/2026	TARA PRASAD MOHAPATRA	2026-02-03	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per Index, Annexure-2 not described in the petition. 2. Year of G.R. Case No. not correctly furnished in Synopsis and petition. 3. Page no.10 not neat and legible. 4. Signature of the petitioner nos.1 and 2 does not tally with cause title
4	D-WP(C)/4158/2026	MANAS RANJAN DHAL	2026-02-03	1. Deponent has not signed in Affidavit. 2. Paragraph declaration incomplete. 3. Documents filed Under Ann.2 not proper.
5	D-WP(C)/4279/2026	RAJIB RATH	2026-02-03	1.Paragraph not correctly numbering and not mentioned in Affidavit.
6	D-ABLAPL/3569/2026	BISWAJIT PASAYAT	2026-02-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
7	D-BLAPL/3633/2026	LAMBODOR ACHARI	2026-02-03	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Provision of Law furnished incorrectly. 2.G.R.case No. incorrectly mentioned in petition.
8	D-WP(C)/4325/2026	PABITRA MOHAN PALATASINGH	2026-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Authorization not furnished on behalf of other petitioner.
9	D-BLAPL/3567/2026	PRANAB KUMAR DAS	2026-02-03	Case pending before the Lower Court incorrectly mentioned in petition
10	D-WP(C)/4372/2026	ANUP NARAYAN MOHANTY	2026-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Paragraph not mentioned in the affidavit and also I.A 2..Receipt Showing Serv.copy To cg not Filed.
11	D-WP(C)/4178/2026	BHASKAR SAMANTARAY	2026-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Serial no-2 not correctly mentioned in the affidavit.Paragraph not correctly mentioned in the affidavit.
12	D-ABLAPL/3566/2026	ASHOK KUMAR SARANGI	2026-02-03	1. Annexure-1 not attested
13	D-WP(C)/4154/2026	NIRANJAN MISHRA	2026-02-03	1. Page marking of Date Chart not correct. 2. Ann. 1 to 9 not attested. 3. Ann. 3 and 4 not legible. 4.Receipt Showing Serv.copy To cg not Filed.
14	D-CONTC/4125/2026	ADV.	2026-02-03	wp (c) no. and date of order wrongly mention in cause title. 2.. Code In correct.
15	D-ABLAPL/3470/2026	GOUTAM CHARAN ROUT	2026-02-03	1. Page no 11 to 14 not legible
16	D-CRLMC/3371/2026	SAMARENDRA MOHANTY	2026-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit not furnished.
17	D-ABLAPL/3598/2026	PRASANTA KUMAR ROUSTRAY	2026-02-03	1. In affidavit, Sl no 4 and 5 information wrongly furnished.
18	D-ABLAPL/3532/2026	TRILOCHAN DASH	2026-02-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
19	D-BLAPL/3614/2026	JAYADEBA BEHERA	2026-02-03	Free copy/certified copy of Rejection order not filed.
20	D-WP(C)/4171/2026	TRILOCHAN RATH	2026-02-03	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 178 and 180 not found.D.C.Fee of Rs.6/- not paid.
21	D-CONTC/4723/2026	ARABINDA TRIPATHY, A.G.A.	2026-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED THIS CONTC. MAY BE REGISTERED AS CONTR
22	D-ABLAPL/3528/2026	KEDARNATH SAHOO	2026-02-03	1. OHCBA Welfare Fund Rs.50 not paid.
23	D-CONTC/3870/2026	SANGRAM JENA	2026-02-03	1) Court Fee of RS.2/- not paid in vakalatnama.
24	D-CRLMC/3355/2026	TARA PRASAD MOHAPATRA	2026-02-03	1. As per impugned order under Annexure-2, S.T.Case No. not mentioned in the cause title.
25	D-WP(C)/4097/2026	SWAPNA KUMAR OJHA	2026-02-03	1.Code not mismatch in assessment slip and C.T.
26	D-WP(C)/4543/2026	SANJEEV UDGATA	2026-02-03	1.Page Nos.20 25 26 27 34 38 Are Not Legible
27	D-CRP/4204/2026	KARUNAKAR RATH	2026-02-03	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. D.C.Fee of Rs.39/- to be Paid. Put up for Further S.R after Payment of D.C.Fee and

				C.Copy for computing the period of limitation
28	D-CONTC/4200/2026	BRAJA MOHAN SARANGI	2026-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of receipt not correctly furnished in para no.2. 2. As per mentioned in Index receipt not filed
29	D-CRLMC/3299/2026	KAILASH BEHERA	2026-02-03	1. LTI of the Deponent no. 2 not attested by Advocate on V.nama. 2. Page no.13 annex-1, page no.18 annex-2 and page no. 25 annex-3 not exhibited. 3. Date of issue not furnished in V.nama. 3..Names In Capital Letters Of All The Signing Advocates Not Indicated
30	D-WP(C)/4282/2026	GOKULANANDA SAHU	2026-02-03	Page 23 24 and 25 not legible
31	D-MACA/4438/2026	DEBASISH PATNAIK	2026-02-03	AU fee Rs 2/- not paid 2.vernacular certificate not furnished
32	D-WP(C)/4601/2026	HARIPAD MOHANTY	2026-02-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 not neat.
33	D-WP(C)/4654/2026	SUBHRAJEET JENA	2026-02-03	.Subject Code incorrectly Mentioned
34	D-WP(C)/4475/2026	GOUTAM KUMAR ACHARYA	2026-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit and also I.A.D.fee of Rs.2/- not paid in the v.nama.Serial n0-4 affidavit in the I.A not correctly mentioned.
35	D-WP(C)/4598/2026	BIPLABA P.B. BAHALI	2026-02-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not correctly mentioned in the affidavit .
36	D-ABLAPL/3549/2026	BYOMAKESH TRIPATHY	2026-02-03	1. The date of execution of V. nama not furnished.
37	D-BLAPL/3536/2026	RUDRA NARAYAN PARIJA	2026-02-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
38	D-BLAPL/3554/2026	RANJIT MOHANTY	2026-02-03	Case pending before the Lower Court incorrectly mentioned in petition.
39	D-WP(C)/4198/2026	BIJAY KUMAR MOHANTY	2026-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
40	D-WP(C)/4358/2026	SUKANTA KUMAR NAYAK	2026-02-03	1.Page No.29 Is Not Available
41	D-WP(C)/4374/2026	PRASANNA KUMAR PARHI	2026-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Synopsis and date chart not mentioned in the Index.Date of copy of Common order vide annex-1 not tally with Index.Page 210 to 215

				not neat.Serial no-4 affidavit in the I.A not correctly mentioned.Paragraph not correctly mentioned affidavit in the I.A\ 2..Receipt Showing Serv.copy To cg not Filed.
42	D-RSA/53443/2025	PRASANTA KUMAR TRIPATHY	2026-02-03	1. Period of Delay 04 days.
43	D-WP(C)/4139/2026	SACHIDANANDA SAHOO	2026-02-03	1. Page no 17 and 18 not legible. 2. In declaration under affidavit in I.A no. of paragraphs wrongly furnished
44	D-WP(C)/4181/2026	BHASKAR SAMANTARAY	2026-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Paragraph not correctly mentioned in the affidavit.Date not mentioned in the v.nama
45	D-ABLAPL/3529/2026	KASHINATH PATTANAIK	2026-02-03	1. Name and Details of Informant in Synopsis, C.T. and Para 2 be redacted. 2. GR Case year mentioned in CT not correct. 3. GR Case No.mentioned in CT, Para 1, 2 and prayer not tally. 4. Date mentioned in Para 2 not correct. 5. Date of FIR in Para 9 not correct. 6. Relation of deponent not correctly mentioned in Sl.1 of Affidavit. 7. Sole pet. is swearing in for others. Resubmit for SR after removal of defects.
46	D-ABLAPL/3502/2026	ASIT KUMAR JENA	2026-02-03	1. Name of Pet. mentioned in V.nama not correct.
47	D-WA/4463/2026	MITU KUMAR BISWAL	2026-02-03	Petitioner no. 2 not executed Vnama.
48	D-RSA/53447/2025	PRASANTA KUMAR TRIPATHY	2026-02-03	1.Period of Delay 04 days.
49	D-WP(C)/4658/2026	SAIBRATA RATH	2026-02-03	Page No.183 Is Not Legible.
50	D-CRLREV/3226/2026	SUDEEP KUMAR SARANGI	2026-02-03	1.Authentication fee of Rs4.40/- not paid 2. Good ground certificate not furnished.
51	D-ABLAPL/3476/2026	ABINASH ACHARYA	2026-02-03	1. Petitioner is minor. So application should be made through his Legal Guardian. 2. Put up for S.R there after
52	D-WP(C)/4182/2026	SAIBRATA RATH	2026-02-03	.Receipt Showing Serv.copy To cg not Filed.
53	D-ABLAPL/3041/2026	PRASANTA KUMAR NANDA	2026-02-03	1. Address of deponent in affidavit not tally with C.T. and G.R no. not furnished in synopsis.
54	D-WP(C)/4645/2026	JAGAMOHAN PATTANAIK	2026-02-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D-WP(C)/4177/2026	SHREEKANTA PRASAD SAHOO (1)	2026-02-03	Index page marking not proper.
56	D-CRLMC/3507/2026	KABIRAJ PRADHAN	2026-02-03	1. C.Copy/Free copy of D.V.Misc.case No.53 of 2025 vide Annexure-1 to be filed

57	D-MACA/4445/2026	DEBASISH PATNAIK	2026-02-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. age of app-5 not furnished
58	D-CRLMC/3501/2026	ANIRUDHA DAS	2026-02-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Welfare fund of Rs.50/- not paid in V.nama.
59	D-WP(C)/4156/2026	MANAS RANJAN KHATUA	2026-02-03	1. Ann.4 not attested.
60	D-CMP/2666/2026	ACHYUTANANDA PATTANAIAK	2026-02-03	3-AUTHENTICATION FEE IS DEFICIENT. Address of O.Ps No-1 and 5 not mentioned in the Petition.
61	D-CRLREV/3317/2026	BIJAYA KUMAR RAGADA	2026-02-03	1. Period of Delay 99 days delay, Limitation petition not filed 2.Authentication fee due on the (a) Copy of Trial Court Judgement c. copy of Annex-2 not filed 3. C. copy Annex-2 not filed 4.Good ground certificate not furnished.
62	D-WP(C)/4341/2026	BIGHNARAJ RATH	2026-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age and paragraph no. not correctly furnished in declaration in the petition and I.A.2. Paragraph no. not correctly furnished in the petition.3. No. of O.L.R.Case under Annexure-3 does not tally with para-10 of the petition.
63	D-BLAPL/3535/2026	JANAKI KANTA MAHAPATRA	2026-02-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of the petitioner mentioned Manjit Chulia@ Golu and Others instead of Manjit Chulia@ Golu.
64	D-WA/4392/2026	DEBARAJ MOHANTY,A.G.A	2026-02-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
65	D-WP(C)/4538/2026	PRAVASHA PUJAREE PARIDA	2026-02-03	Complete address of petitioners 1 and 2 not furnished
66	D-CONTC/4114/2026	ADV.	2026-02-03	i) Petitioner no. 5,14 in contc petition does not tally with wp(c). ii) Para no not correctly furnished in declaration. iii) Undertaking for translated copy of Odia not filed.
67	D-ABLAPL/3617/2026	BISHNU PRASAD PRADHAN	2026-02-03	1. Address to the Honorable court, ref. certificate,U/sec. and para.1 and 2 not found.Further S.R. will be made after removal defect.
68	D-WP(C)/4194/2026	KUNAL KUMAR SWAIN	2026-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
69	D-CONTC/4041/2026	ADV.	2026-02-03	Code NOT CORRECT

70	D-WP(C)/4337/2026	SUJATA JENA	2026-02-03	.Receipt Showing Serv.copy To cg not Filed.
71	D-MATA/4655/2026	BHASKAR CHANDRA PANDA	2026-02-03	further SR after filling of c copy
72	D-CONTC/4051/2026	ADV.	2026-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
73	D-WP(C)/4118/2026	SHIRSHANANDA BEHERA	2026-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Page Nos.9 To 10 Are Not Legible.
74	D-WP(C)/4588/2026	DIPTIRANJAN MOHAPATRA	2026-02-03	1.Address of opps.3 and 5 not furnished.2.Grounds not furnished
75	D- ABLAPL/3425/2026	BISWARANJAN DALAI	2026-02-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
76	D-CONTC/4245/2026	DEBADATTA MOHANTY	2026-02-03	17-REFERENCE CERTIFICATE NOT FURNISHED.
77	D-CONTC/4063/2026	ADV.	2026-02-03	IN REFERENCE CERTIFICATE AND IN PAGE NO.I HEADING ARISING OUT OF, DATE OF DISP. OF W.P.(C) NO.2426/2022 IS WRONG
78	D- ABLAPL/3623/2026	SOUBHAGYA SWAIN	2026-02-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
79	D- ABLAPL/3491/2026	SAKTI PRASAD DAS	2026-02-03	i) Sl. no. 9 repeated in petition.
80	D-MATA/4650/2026	BISWA CHANDRA MOHANTY	2026-02-03	Period of Delay 63 days 2.good ground certificate not furnished
81	D-BLAPL/3488/2026	SURYA KANTA PRADHAN	2026-02-03	.Name Of The Filing Advocate Not In Capital Letters In The Petition
82	D-RSA/30901/2025	SAILABALA JENA	2026-02-03	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. (b) Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid
83	D-WP(C)/4414/2026	KSHIROD KUMAR ROUT	2026-02-03	1-COURT FEE IS DEFICIENT. D.c.fee of Rs.1/- not paid.
84	D-CONTC/4199/2026	BRAJA MOHAN SARANGI	2026-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of receipt not correctly furnished in para no.2. 2. as per mentioned in Index receipt not filed
85	D-WP(C)/4546/2026	MANAS PATI	2026-02-03	As per index averments and prayer not correct
86	D-WP(C)/4189/2026	SAMEER KUMAR DAS	2026-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Occupation not mentioned in the affidavit. 2. .Receipt Showing Serv.copy To cg not Filed.
87	D-CONTC/4102/2026	ADV.	2026-02-03	Put up for SR after filing of cause title in FAO no. 198/2019
88	D-CRLMC/3376/2026	OM SWARUP	2026-02-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date Chart not alphabetic paginated in Index.2. Date of Petition under Annexure-11 does not tally with para-15 of the petition.3. Welfare fund of Rs.50/- not paid in V.nama.
89	D-ABLAPL/3516/2026	T. NARAYANA MURTY	2026-02-03	1. Details of Petitioners like age, fathers name and address not furnished in Vakalatanama.
90	D-CMP/4481/2026	BUDHIRAM DAS	2026-02-03	O.Ps No-3 and 4 added as Parties but not yet substituted in the Trial Court
91	D-ABLAPL/3494/2026	BHOLANATH SAHA	2026-02-03	1. Identification of Deponent wrongly furnished.
92	D-WP(C)/4406/2026	SRINIVAS MOHANTY	2026-02-03	1. Sl. No. of points in Affidavit and IA Affidavit not correctly mentioned. 2. Name of Pet. in CT and IA not tally with signature. 3. Year of WP(c) and IA not correctly mentioned.
93	D-ABLAPL/3557/2026	PRASANTA KUMAR BARIK	2026-02-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
94	D-WP(C)/4180/2026	SUBASH CHANDRA PUSPALAKA	2026-02-03	1. Date of representation vide annex-8 not tally Index 2. .Receipt Showing Serv.copy To cg not Filed.
95	D-BLAPL/3479/2026	SOUBHAGYA KUMAR DASH	2026-02-03	Case pending before the Lower Court mentioned in the petition not tally with the Rejection order.
96	D-MACA/4435/2026	DEBASISH PATNAIK	2026-02-03	vernacular certificate not furnished
97	D-WP(C)/4412/2026	ABHISHEK DASH	2026-02-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of final form vide annex-3 not tally with Index.Page 92 and 93 not neat.D.fee of Rs.2/- not paid in the v.nama
98	D-CONTC/4066/2026	SIDDHANT SARANGI	2026-02-03	17-REFERENCE CERTIFICATE NOT FURNISHED.
99	D-ABLAPL/3572/2026	JUGALA KISHORE PANDA	2026-02-03	1. Dt of disp. of in ref. certificate not tally with FIRs . detail.
100	D-WP(C)/4117/2026	SUSANTA KUMAR LENKA	2026-02-03	1.Page Nos.21 To 27 Are Not Legible.
101	D-WP(C)/4219/2026	SANDHYARANI PANI	2026-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.

102	D-CONTC/4027/2026	ADV.	2026-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Nomenclature not correct in affidavit and declaration.2. C.T. of annex.1 to be filed and as per or. dtd. 18-3-2025 all the ops. to be furnished in cause title.
103	D-CRLMC/3541/2026	DEBASNAN DAS	2026-02-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. . As per impugned order under Annexure-2, Year of N.B.W.order not correctly furnished in the cause title.2. Put up for further S.R.
104	D-CONTC/4092/2026	ADV.	2026-02-03	i) Neat copy of Anx-1 to be filed.
105	D-ABLAPL/3576/2026	SABYASACHI MISHRA	2026-02-03	1, Age of the petitioner-3 not furnished in cause title of the application. 2. P.R no and C.C no wrongly furnished in prayer of the application, 3.signature of the petitioner-1 and 2 in the V. Nama not tally with that of name furnished in cause title of the application
106	D-CRLA/3452/2026	BIRAJA PRASANNA DAS	2026-02-03	Status of appellatant not furnished 2.Page No.10 not neat
107	D-WP(C)/4338/2026	KABIRAJ PRADHAN	2026-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit not furnished.
108	D-CRLMC/3281/2026	PRATIK NAYAK	2026-02-03	1. Name of the Lower court not correctly furnished in Prayer of the petition and Being Aggrieved.
109	D-WP(C)/4328/2026	PRAVASH CHANDRA JENA	2026-02-03	Annex.1 not reflected in the petition as per index.
110	D-CRLMC/3221/2026	PRAKASH CHANDRA DASH	2026-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.The heading Declaration in affidavit not furnished.
111	D-ABLAPL/3497/2026	SMRUTI RANJAN ROUT	2026-02-03	1. Copy of Formal FIR not attached with FIR copy.
112	D-ABLAPL/3627/2026	ABHISIDDHANTA SAHOO	2026-02-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
113	D-ABLAPL/3519/2026	JUGALA KISHORE PANDA	2026-02-03	Occupation not furnished in Affidavit.
114	D-ABLAPL/3607/2026	ABHISIDDHANTA SAHOO	2026-02-03	1. H.CB.A M.W S Rs 50/- to be paid in V. nama
115	D-ABLAPL/3604/2026	MANAS KUMAR CHAND	2026-02-03	sl.8 para repeated in petition para
116	D-WP(C)/4172/2026	PRAFULLA CHANDRA DAS	2026-02-03	Date of copy of Petition vide annex-8 not tally with Index.

117	D-CONTC/4085/2026	ADV.	2026-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.
118	D-WP(C)/4100/2026	SWAPNA KUMAR OJHA	2026-02-03	1.Code not mismatch in assessment slip and C.T
119	D-WP(C)/4422/2026	ADHIRAJ MOHANTY	2026-02-03	Date of Download copy vide annex-1 not tally with Index. 2..Subject Code Not Furnished .
120	D-CONTC/3994/2026	ADV.	2026-02-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. As per annex.1 State not made op. party in the C.T.
121	D-WA/4396/2026	SATYABRATA MOHANTY,A.G.A	2026-02-03	Period of Delay 257 days 2.date of judgement in correct at index as well as boom mark
122	D-ABLAPL/3483/2026	SURYA KANTA PRADHAN	2026-02-03	1. page mark not properly furnished in index.
123	D-ABLAPL/3602/2026	MANAS KUMAR CHAND	2026-02-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
124	D-CONTC/4234/2026	ADV.	2026-02-03	1. Date of order not correctly furnished in entire petition.
125	D-CRLMA/3499/2026	NIRANJAN MAHARANA	2026-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED i) Synopsis and date chart are not filed. ii) Address of the Honble court not furnished. iii)AVerment of taken in sl. no. 5 of affidavit seems to be wrong
126	D-CONTC/466/2026	ADV.	2026-02-03	i) Wp(c) no. not correct on the top of the Index.ii) Order passed in O.A.no.3885(c) of 2012 not filed.v) For further S.R. after removal of defect.
127	D-WP(C)/4345/2026	KABIRAJ SAHOO	2026-02-03	1. page no-19 not legible and 21 not properly setting. 3 Annexures not properly page mark.
128	D-BLAPL/3578/2026	LAMBIT SENAPATI	2026-02-03	20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Paragraphs not properly mentioned in declaration of the affidavit
129	D-WP(C)/4766/2026	SIDHESWAR MALLICK	2026-02-03	Annexure-7 not mentioned in averments.Page no. 78 marked twice.
130	D-WP(C)/4331/2026	DIPTENDU SUNDAR RAY	2026-02-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Paragraphs not correct in declaration of affidavit.2. judge. dtd. 25-9-2004 in index, not tally with annex.5.
131	D-ABLAPL/3547/2026	DIBYA PRAKASH MISHRA	2026-02-03	1. Relation of Deponent with Md. Ashraf Kamdar not mentioned in Affidavit. 2. Ann.1 page 15 to 17 not legible.
132	D-CONTC/4112/2026	ADV.	2026-02-03	wp(c) no. and date of order not mention in prayer
133	D-RVWPET/46375/2025	ADV.	2026-02-03	i) Address of the op no. 7 in RVWPET does not tally with wp(c). ii) Day of delay left blank in I.A. no. 432/2025.
134	D-ABLAPL/3552/2026	CHEERA RANJAN SATAPATHY	2026-02-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
135	D-CONTC/4026/2026	ADV.	2026-02-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Letter dtd.13-2-2025 in index not tally petition para.3.
136	D-ABLAPL/3560/2026	MD. GOLAM MADANI	2026-02-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
137	D-ABLAPL/3583/2026	PRANAY KUMAR MAHARAJ	2026-02-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
138	D-WP(C)/4408/2026	SRINIVAS MOHANTY	2026-02-03	1. Year of WP(c) mentioned in CT and IA not correct.
139	D-ABLAPL/3580/2026	MANGU NANDY	2026-02-03	1, In declaration under affidavit, no. of paragraphs wrongly furnished. 2. L.T I is not identified in Affidavit and V.Nama 3.Petition not correctly addressed to Honorable Court
140	D-ABLAPL/3537/2026	MRITUNJAY BANERJEE	2026-02-03	1. Age of Pet. No.2 not mentioned in CT. 2. Description of Ann.2 in Index not correct. 3. Ann.2 not attested.
141	D-CRLMC/3328/2026	BHARAT JALLI	2026-02-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of Judgement under Annexure4 does not tally wit para-11 of the petition.
142	D-ABLAPL/3486/2026	SOUBHAGYA KUMAR DASH	2026-02-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Authorization of the other petitioner not furnished in Affidavit.
143	D-BLAPL/3565/2026	SANGRAMJEET SENAPATI	2026-02-03	Signature of the petitioners not attested by the Jail Authority in V.nama.
144	D-RSA/48237/2025	SURYASNATA MOHAPATRA	2026-02-03	1.C.Fee Payable not furnished.2. Put up for further S.R after rectification and after disposal of the said I.As for computing the period of limitation
145	D-CRLA/559/2026	SATYA RANJAN PATI	2026-02-03	1.Status of appellant not furnished 2.Provision of Law Wrongly furnished in cause title,para-2 and prayer para 3. Age of appellant furnished

				in cause title,vakalatnama not tally with affidavit and declaration of I.A. 4. Limitation Act not furnished in I.A. 5. Nomenclature of case wrongly mentioned in para-1 of I.A 6. Delay of days is left blank in para-3 of I.A.
146	D-CONTC/4431/2026	GAUTAM SIDDIQUE	2026-02-03	Code Not correct.i) Page mark of Index not correct.ii) Wp(c) no. not mentioned in Reference Certificate.iii) Vakalatnama not properly executed.
147	D-WP(C)/4268/2026	BIKRAM CHANDRA GHADEI	2026-02-03	14-NOT PROPERLY INDEXED.
148	D-WP(C)/4416/2026	LALATENDU SAMAL	2026-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 in the affidavit not correctly mentioned.
149	D-WP(C)/4315/2026	DURGESH NARAYAN RATH	2026-02-03	Rs 50/- not paid in V.nama
150	D-ABLAPL/3485/2026	SEJAL NAYAK	2026-02-03	i) Page no. 12 and 13 not neat and legible. ii) H.C.B.A.M.W.S. of Rs. 50/- not paid.
151	D-CRLA/3597/2026	DHANESWAR BEHERA	2026-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Court Fee Rs.6/- not paid. 2. Provision not correct in I.A. no.398/2026.3. Status of the party not furnished in C.T
152	D-ABLAPL/3482/2026	SURYA KANTA PRADHAN	2026-02-03	i)Address of the petitioner not correct. For further S.R.
153	D-CRLMC/3341/2026	NIRANJAN LENKA	2026-02-03	1. C.Copy of F.I.R. to be filed.2. No. of F.I.R. under Annexure-1 does not tally with Index.
154	D-CRLMC/3327/2026	SWETLANA DAS	2026-02-03	.Subject Code incorrectly Mentioned
155	D-CMP/4347/2026	AMIT PRASAD BOSE	2026-02-03	O.P No-5 stranger added as Party not yet substituted in the Trial Court.
156	D-ABLAPL/3570/2026	BIBHU PRASAD MOHANTY	2026-02-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
157	D-BLAPL/3589/2026	AMITAV TRIPATHY	2026-02-03	Annexure No.2 not correctly furnished.
158	D-ABLAPL/3518/2026	RUDRA NARAYAN PARIJA	2026-02-03	1. In affidavit, Sl no 2 information not furnished.
159	D-CONTC/4281/2026	ADV.	2026-02-03	1. Period of Delay 84 DAYS
160	D-FAO/3738/2026	SHIBASHISH MISRA	2026-02-03	Period of Delay 73 days

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 03-02-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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